

(a) the reasons mentioned by the United States for naming India under the list of countries mentioned under the 'Super 301';

(b) the counter arguments made by India for presenting our case; and

(c) the current effort being made by India in this regard and the reactions of the U.S. Government so far?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU):

(a) The reasons mentioned by the US Government in naming India under 'Super 301; are that trade related investment measures in India and the closure of India's insurance market to foreign insurance companies, 'burden or restrict US commerce.

(b) We have refused to negotiate with the US Government under threat of retaliation. We have explained the rationale of our policies and practices on investment and insurance. We have pointed out that we are under no international treaty obligations in these areas and that we are free to pursue policies to address our development objectives.

(c) Our strategy has been to generate the pressure of international public opinion to deter the USA from pursuing the path of unilateralism. With this end in view we have raised the matter in various international fora including the GATT bodies. India's stand has received wide support and the US action has been criticised by both developed and developing countries. There has been no change in the US position so far.

Declaration of Karwar Port as Customs Port

7604. SHRI H.C. SRIKANTIAH:
SHRI C.P. MUDALAGIRI-
YAPPA:

**SHRI M.V. CHAN-
DRASHEKARA MUR-
THY:**

Will the Minister of FINANCE be pleased to state:

(a) whether the Karnataka Government has requested Union Government to declare Kawar Port as a Customs Port; and

(b) if so, the reaction of Union Government thereto and the time by which it will be declared as a Customs Port?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). Karwar Port in the State of Karnataka had already been declared as a Customs Port for imports and exports of selected commodities. Request has been received from the Karnataka Government for allowing imports and exports of additional commodities through Karwar Port. This has been examined and a decision has been taken to allow more items which are of immediate need to the trade and industry.

Rationalisation of Pay Scales of Electronic Data Processing Posts

7605. SHRI RAM DAS SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether any Committee was constituted as per the recommendation of Fourth Pay Commission to go into the question of rationalisation of Pay Scales of Electronic Data Processing Posts with effect from 1 January, 1986;

(b) if so, whether the Committee has submitted its reports to Government;

(c) if so, the recommendations thereof; and

(d) whether Government have accepted